

Central Administrative Tribunal
Calcutta Bench

OA No.1359/96

15-1-2003

Present : Hon'ble Mrs Lakshmi Swaminathan, Vice-Chairman(J)
Hon'ble Mr.S.Biswas, Member(A)

Sumitra Samanta & another

-Vs-

S.E. Rly

For the applicants
For the respondents

Mr.A.Chakraborty
Mr.S.Chchudhury

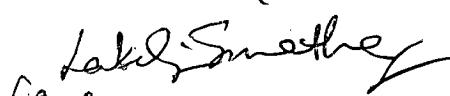
ORDER

Hon'ble Mrs Lakshmi Swaminathan, Vice Chairman (J) :

Heard both the learned counsel. At the outset, the learned counsel for the applicant submits that he has inadvertently omitted a reference issued by the Rly Board on 14-3-97, when this OA was pending. Under the circumstances, he prays for permission to withdraw this OA and file representation before the competent authority for consideration of the applicants cases.

In view of above submissions, the OA is disposed of as withdrawn. No orders as to costs.


(S.Biswas)
Member(A)


(Smt Lakshmi Swaminathan)
Vice Chairman(J)